

## **Information note to the Press (Press Release No. 63/2012)**

For Immediate release

### **Telecom Regulatory Authority of India**

**TRAI releases consultation paper on “Amendment in the ISP Licence Agreement for incorporating the terms and conditions mentioned in Notice Inviting Applications (NIA) dated 25.02.2010 for use of Broadband Wireless Access (BWA) spectrum”**

**New Delhi, 15<sup>th</sup> March, 2012-** The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on “Amendment in the ISP Licence Agreement for incorporating the terms and conditions mentioned in Notice Inviting Applications (NIA) dated 25.02.2010 for use of Broadband Wireless Access (BWA) spectrum”.

Telecom Regulatory Authority of India (TRAI) received a reference from Department of Telecommunication (DoT) seeking TRAI’s recommendations for amendment in the ISP Licence Agreement to incorporate the terms and conditions mentioned in Notice Inviting Applications (NIA) dated 25.02.2010 for use of Broadband Wireless Access (BWA) spectrum.

DoT auctioned BWA spectrum during May-June 2010 in accordance with the terms and conditions mentioned in the NIA. The terms and conditions of the NIA related to licence conditions are to be included in the licence agreements of those ISPs, who have successfully obtained BWA spectrum through the auction process.

This consultation paper seeks comments of the stakeholders on the proposal that all the terms and conditions related to licence conditions,

mentioned in the NIA may be incorporated in the licence agreements of the ISPs, who have successfully obtained BWA spectrum through the auction process.

Full text of the Consultation Paper is available on TRAI's website ([www.trai.gov.in](http://www.trai.gov.in)). Written comments on the issue raised in this consultation paper are invited from the stakeholders by 26<sup>th</sup> March 2012. The comments may be sent, preferably in electronic form, to Mr. Rajkumar Upadhyay, Advisor (BB & PA) on the e-mail address [advbbpa@traigov.in](mailto:advbbpa@traigov.in) or [bbpa@traigov.in](mailto:bbpa@traigov.in). The comments can also be mailed to address given below or faxed to 011-232211998. Comments will be posted on the TRAI's website. For any further clarifications please contact Mr. Rajkumar Upadhyay, Advisor (BB & PA) on 011-23220020.

Sd/-

**N. Parameswaran,  
Secretary-I/c, TRAI**